

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	1021	1999	UPFC vs M/s Moti Adhesives(P) Ltd	Gautam Buddha Nagar	17,63,774.00	Civil Judge	1540/17.05.2016
2	FAFO	1667	2005	Renu Sharma vs Shiv Kumar	Gautam Buddha Nagar	7,80,000.00	Civil Judge	1541/17.05.2016
3	FAFO	3725	2008	Harish Chandra Garg vs Dwarika Prasad	Gautam Buddha Nagar	10,92,920.00	Civil Judge	1532/17.05.2016
4	FAFOD	(1739)	2009	Smt Rajni Chauhan vs Jeet singh	Gautam Buddha Nagar	20,00,000.00	Civil Judge	1542/17.05.2016
5	FAFO	499	2010	Pankaj Vs Ganga Ram	Gautam Buddha Nagar	12,00,000.00	Additional Civil Judge	1537/17.05.2016
6	FAFO	1061	2010	NOIDA DEV AUTHORITY vs Gaurav Malik	Gautam Buddha Nagar	9,22,958.00	ACJM	1531/17.05.2016
7	FAFO	2758	2010	Smt Rajesh vs Sanjay Nagar	Gautam Buddha Nagar	6,00,000.00	Additional Civil Judge	1533/17.05.2016
8	FAFO	3665	2010	M/S First City Impex Pvt Ltd vs Lashkar Singh	Gautam Buddha Nagar	9,97,185.00	Civil Judge	1543/17.05.2016
9	FAFO	931	2015	Manjeet Singh vs Haripal Singh	Gautam Buddha Nagar	13,00,000.00	Civil Judge	1535/17.05.2016
10	FAFO	800	2007	GNIDA vs Ziley Singh	Gautam Buddha Nagar	4,50,000.00	Civil Judge	1538/17.05.2016
11	FAFO	2307	2011	Sunil Sareen vs Suresh Sareen	Gautam Buddha Nagar	10,00,000.00	Civil Judge	1536/17.05.2016
12	FAFO	2967	2011	Harveer Singh vs Satpal Singh	Gautam Buddha Nagar	8,00,000.00	Civil Judge	1539/17.05.2016
13	FAFO	2739	2011	Rajiv Sarin vs Suresh Sarin	Gautam Buddha Nagar	10,00,000.00	Civil Judge	1534/17.05.2016

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1	F APLD	51	2011	GAUTAM BUDHA NAGAR	PUJA SURI VS BIJOY SURI	500.00	ADD CIVIL JUDGE	1544/17.05.16
2	F APL	877	2012	GAUTAM BUDHA NAGAR	RISHI PAL SINGH AND OTHERS VS MUKESH KUMAR AND OTHERS	15,80,000	ADD CIVIL JUDGE	1545/17.05.16
3	F APL	4	2012	GAUTAM BUDHA NAGAR	PARTHO PRATYAMKAR AND OTHERS VS ANSUL HOUSING AND CONSTRUCTION LTD. AND OTHERS	14,10,100	ADD CIVIL JUDGE	1546/17.05.16
4	F APL	287	2012	GAUTAM BUDHA NAGAR	VIRESHWAR NAGAR AND OTHERS VS D.P. SHRIVASTAV AND OTHERS	5,20,200	ADD CIVIL JUDGE	1547/17.05.16
5	F APL	809	2005	GAUTAM BUDHA NAGAR	RAJ PAL VERMA VS NAWAL SINGH	5,21,000	CIVIL JUDGE	1548/17.05.16
6	F APL	159	2011	GAUTAM BUDHA NAGAR	RAJA RAM AND OTHERS VS OM PRAKASH AND OTHERS	5,95,000	ADD CIVIL JUDGE	1549/17.05.16
7	F APL	421	2011	GAUTAM BUDHA NAGAR	DWARIKA PRASAD VS HARISH CHANDRA GARG	6,80,000	ADD CIVIL JUDGE	1550/17.05.16
8	F APL	468	2010	GAUTAM BUDHA NAGAR	V.P MEHRA VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AND OTHERS	20,00,000	CIVIL JUDGE	1551/17.05.16
9	F APL	39	2011	GAUTAM BUDHA NAGAR	ANIL YADAV VS RAM BHOOL	25,00,000	UPPER CIVIL JUDGE	1552/17.05.16
10	F APL	10	2007	GAUTAM BUDHA NAGAR	NOIDA VS CHHOTAY LAL	6,00,000	ADD CIVIL JUDGE	1553/17.05.16
11	F APL	679	2005	GAUTAM BUDHA NAGAR	NOIDA VS SMT. SUMAN AGRAWAL	6,00,000	ADD CIVIL JUDGE	1554/17.05.16

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1	FAFO	1882	2011	U.P. Avas Evav Vikas Parishad vs M/s UP Builders	Kanpur Nagar	8,90,052.00	Additional Civil Judge	1514/16.05.2016
2	FAFO	2465	2004	UP State Road Transport Corp vs ESIC	Kanpur Nagar	5,28,844.50	Civil Judge	1515/16.05.2016
3	FAFO	2745	2007	Vashudeo Singh vs ESIC	Kanpur Nagar	10,000.00	Civil Judge	1516/16.05.2016
4	FAFO	2750	2014	Vikas Gupta vs Smt Chandrawati Gupta	Kanpur Nagar	7,00,000.00	Additional Civil Judge	1517/16.05.2016
5	FAFO	285	2001	Sanjay Tiwari vs Nirala Devi	Kanpur Nagar	8,00,000.00	Civil Judge	1518/16.05.2016
6	FAFO	2528	2014	Km Leela Rani Garg(since Deceased) vs Smt Usha Singhania	Kanpur Nagar	10,00,000.00	ACMM	1519/16.05.2016
7	FAFO	846	2015	Sri Thakur Ramlala Ji Maharaj Virajman Mandir vs Suresh Babu Dwivedi	Kanpur Nagar	14,50,000.00	Additional Civil Judge	1520/16.05.2016

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1	FAPL	264	2011	KANPUR NAGAR	SMT. CHANDRAWATI VERMA VS HARI PRAKASH VERMA AND OTHERS	7,52,026	ADD CIVIL JUDGE	1509/16.05.16
2	FAPL	102	2012	KANPUR NAGAR	PADAM LOCHAN AGARWAL VS RAJIV AGARWAL	6,55,667	ADD CIVIL JUDGE	1510/16.05.16
3	FAPLD	178	2012	KANPUR NAGAR	SMT. PUJA CHAURASIYA VS SMT. ASHOK RANI AND OTHERS	6,00,000	CIVIL JUDGE	1511/16.05.16
4	FAPLD	9	2015	KANPUR NAGAR	KANPUR DEVELOPMENT AUTHORITY VS ASHISH BAJPAYEE AND OTHERS	10,00,000	ADD CIVIL JUDGE	1512/16.05.16
5	FAPL	350	2010	KANPUR NAGAR	RAM NARAYAN & OTHERS VS RAM KUMAR	6,01,000	ADD CIVIL JUDGE	1513/16.05.16

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1	F APL	301	1961	AGRA	RADHA SWAMI SATSANG SABHA VS AMI ADHAR SINGH AND OTHERS	5,00,000	ADD CIVIL JUDGE	1522/16.05.16
2	F APL	195	1965	AGRA	RADHA SWAMI SATSANG SABHA VS DR. UMRAO RAJA LAL AND OTHERS	5,00,000	ADD CIVIL JUDGE	1523/16.05.16

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1	FAPL	449	1986	RAMPUR	U.P. STATE SUGAR CORPORATION LTD. VS M/S BATTO MAL RAM CHANDRA JAIN AND OTHERS	5,39,797	CIVIL JUDGE	1629/27.05.16
2	FAPL	220	1984	RAMPUR	STATE OF U.P THROUGH COLLECTOR RAMPUR VS SARDAR KARTAR SINGH AND OTHERS	40,000.00	CIVIL JUDGE	1630/27.05.16
3	FAPL	309	2014	RAMPUR	M/S BAJAJ ELECTRICALS LTD. VS M/S BHARTI ELECTRICAL AND OTHERS	10,96,920	ADD CIVIL JUDGE	1631/27.05.16
4	FAPL	47	2007	RAMPUR	PREM KRISHNA KHANDELWAL VS RAJ KRISHNA KHANDELWAL AND OTHERS	22,32,000	CIVIL JUDGE	1632/27.05.16
5	FAPL	845	2014	RAMPUR	NAZAMA BEGAM AND OTHERS VS BRANCH MANAGER STATE BANK OF PATIALA AND OTHERS	6,00,000	CIVIL JUDGE	1633/27.05.16
6	FAPL	120	2011	RAMPUR	NARENDRA SINGH VS TEEKA RAM AND OTHERS	5,00,272	CIVIL JUDGE	1634/27.05.16
7	FAPL	19	2011	RAMPUR	KHALID MIYAN AND OTHERS VS SAYYED NASIR MIYAN AND OTHERS	5,88,000	ADD CIVIL JUDGE	1635/27.05.16
8	FAPL	464	1997	RAMPUR	JAGDISH VS RADHA	1,000.00	ADD CIVIL JUDGE	1636/27.05.16
9	FAPL	194	2014	RAMPUR	SARASWATI VIDYA MANDIR INTER COLLEGE AND OTHERS VS EMPLOYEE STATE INSURANCE CORPORATION AND OTHERS	5,46,716	CIVIL JUDGE	1637/27.05.16
10	FAPL	88	1987	RAMPUR	ISHWAR DASS AND OTHERS VS SMT. RAJ KUMARI AND OTHERS	6,08,619	CIVIL JUDGE	1638/27.05.16
11	FAPL	557	1999	RAMPUR	SRI O.B.L MATHUR AND OTHERS VS S.B.I AND OTHERS	3,82,,892.92	ADD CIVIL JUDGE	1639/27.05.16

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1	FAPL	126	2006	JAUNPUR	MATA PALAT AND OTHERS VS PRAMOD CHANDRA SRIVASTAVA AND OTHERS	6,30,096	ADD CIVIL JUDGE	1620/27.05.16
2	F APL	656	2005	JAUNPUR	U.P FINANCIAL CORPORATION AND OTHERS VS SHASHI DHAR NARAIN MISHRA AND OTHERS	5,49,800	ADD CIVIL JUDGE	1621/27.05.16
3	FAPL	362	2006	JAUNPUR	SATYA PRAKASH SINGH AND OTHERS VS STATE OF U.P. AND OTHERS	7,18,500	CIVIL JUDGE	1622/27.05.16
4	FAPL	117	2006	JAUNPUR	SANTOSH PRAKASH SINGH VS STATE OF U.P AND OTHERS	5,02,300	CIVIL JUDGE	1623/27.05.16
5	FAPL	1032	2004	JAUNPUR	STATE OF U.P. AND OTHERS VS AJEET KUMAR SINGH	4,65,000	ADD CIVIL JUDGE	1624/27.05.16

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1	FAPL	89	2012	BALLIA	ASHOK SINGH VS SMT. SANMATO DEVI	6,40,000	CIVIL JUDGE	1592/24.05.16
2	FAPLD	160	2014	BALLIA	RAM NATH SAHNI AND OTHERS VS EXICUTIVE ENGINEER AND OTHERS	5,30,833	CIVIL JUDGE	1593/24.05.16
3	FAPL	633	2014	BALLIA	STATE OF U.P. AND OTHERS VS CHAURASIYA AND COMPANY	12,92,821	CIVIL JUDGE	1594/24.05.16
4	FAPL	868	2014	BALLIA	YOGENDRA MISHRA VS GOPAL TIWARI AND OTHERS	6,00,000	CIVIL JUDGE	1595/24.05.16

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1	FAPL	864	2012	MATHURA	BANK OF BARODA NATIONALISE BANK VS MATHURA TRACTORS AND AUTOMOBILES PVT. LTD.	8,50,000	ADD CIVIL JUDGE	1587/23.05.16
2	FAPL	955	2014	MATHURA	SANJAY AGRAWAL AND OTHERS VS THAKUR LUXMI NARAYAN JI MAHARAJ AND OTHERS	10,00,000	CIVIL JUDGE	1588/23.05.16

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1	FAFO	503	1998	Zila Panchayat vs Mhd Kamil Bhai	Moradabad	5,50,000.00	Civil Judge	1619/26.5.2016
2	FAFO	3219	2014	Adnan Hussain Warsi vs Banarsi Das	Moradabad	15,84,000.00	Additional Civil Judge	1618/26.5.2016
3	FAFOD	(76)	2015	Smt Anjana vs Smt Savitri Devi	Fatehpur	5,15,000.00	Civil Judge	1615/26.5.2016
4	FAFOD	(101)	2002	Ram Pratap Singh vs Kamal Singh	Fatehpur	32,485.50	Civil Judge	1616/26.5.2016
5	FAFO	582	1993	Dr Harsh Wardhan vs Arya Samaj	Fatehpur	25,00,000.00	Civil Judge	1617/26.5.2016

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1	FAFO	108	1995	M/s IMCO Forgings Pvt Ltd vs UPSEB	Rampur	1,47,756.17	Additional Civil Judge	1647/27.05.2016
2	FAFOD	[786]	1998	M/s Rohilkhand Proteniavs UPSEB	Rampur	15,55,612.00	Civil Judge	1648/27.05.2016
3	FAFO	2124	2002	ESIC vs Nubord Manufacturing Co.	Rampur	4,322.00	Additional Civil Judge	1640/27.05.2016
4	FAFO	23	2003	Smt Shushuma Jain vs M/s Ahuja Goods	Rampur	6,92,135.00	Civil Judge	1649/27.05.2016
5	FAFOD	[1225]	2003	Sadiq Khan vs Basant Kumar	Rampur	6,11,480.00	Civil Judge	1645/27.05.2016
6	FAFO	1294	2004	Ms Gulmarg Sales vs ESIC	Rampur	1,21,285.00	Civil Judge	1643/27.05.2016
7	FAFOD	(9)	1993	ESIC vs Nubord Manufacturing Co.	Rampur	54,172.00	Civil Judge	1644/27.05.2016
8	FAFO	3958	2011	Ameer Ahmad vs Smt Zakira Khan	Rampur	10,00,000.00	Civil Judge	1646/27.05.2016
9	FAFOD	(1493)	2012	Mohd Ahmed vs Canara Bank	Rampur	5,61,633.00	Additional Civil Judge	1642/27.05.2016
10	FAFOD	(1801)	2013	Rahmat Hussain vs State of UP	Rampur	5,71,744.00	Civil Judge	1641/27.05.2016
11	FAFO	1547	2004	Awadh Narain Singh vs Union Bank of India	Jaunpur	6,95,879.91	Civil Judge	1627/27.05.2016
12	FAFO	1816	2004	Ganesh Industries vs UPFC	Jaunpur	12,13,000.00	Additional Civil Judge	1628/27.05.2016
13	FAFO	3511	2004	Siddheshwar Nath Gupta vs Shiv Shankar	Jaunpur	8,00,000.00	Civil Judge	1625/27.05.2016
14	FAFO	2686	2014	Smt Tamanna Begum vs Tahsin	Jaunpur	8,00,000.00	Civil Judge	1626/27.05.2016

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1	FAFO	799	2011	Nathula vs Nagar Palika Parishad	Mathura	10,00,000.00	Civil Judge	1589/23.5.2016
2	FAFO	2951	2014	Smt Rajo vs Hari Singh	Mathura	5,03,251.00	Additional Civil Judge	1590/23.5.2016